

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1977
ANSWERED ON:26.03.2012
ENVIRONMENT CLEARANCE TO PROJECTS
Kishor Shri Kamal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the projects relating to repair and construction of roads lying in various forest areas of the country especially in Uttar Pradesh are pending for environmental clearances with the Ministry;
- (b) if so, the reasons for their pendency and the time by which each project is lying pending;
- (c) whether pending projects are under consideration for approval; and
- (d) if so, the time by which these are likely to be cleared?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) In the last three years, proposals for 28 road projects in the State of Uttar Pradesh were received for Terms of Reference (ToRs) under the Environment Impact Assessment Notification, 2006. ToRs for 23 projects were accorded for undertaking Environment Impact Assessment Study and ToRs for remaining 5 projects were finalized by the EAC in its meeting held on 5th-7th March, 2012. Out of the above, Final EIA report were received for only Eight projects. The details are placed at Annexure-I.